

ITEM NO.101-PH

COURT NO.4

SECTION IX

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 1886 OF 2007

DALCO ENGINEERING PVT. LTD.

Appellant (s)

VERSUS

SATISH PRABHAKAR PADHYE & ORS

Respondent(s)

WITH Civil Appeal NO. 1858 of 2007
(With office report)

Date: 18/03/2010 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.V. RAVEENDRAN

HON'BLE MR. JUSTICE R.M. LODHA

HON'BLE MR. JUSTICE C.K. PRASAD

For Appellant(s) Mr. Ajay Majithia,Adv.
Mr. Rajesh Kumar,Adv.
Dr. Kailash Chand,Adv.Mr. Vinay Navare,Adv.
Ms. Abha R. Sharma,Adv.For Respondent(s) Mr. Gaurav Mitra,Adv.
Ms. Bina Madhavan,Adv.
Ms. Antima Bazaz,Adv.
For M/S. Lawyer'S Knit & Co,Adv.Mr. K.V. Vishwanathan,Sr.Adv.
Mr. Ajay Bhargava,Adv.
Ms. Vanita Bhargava,Adv.
Mr. Abhijeet Swaroop,Adv.
M/S. Khaitan & Co.Mr. Shankar Chillarge,Adv.
Ms. Asha Gopalan Nair ,Adv

UPON hearing counsel the Court made the following

O R D E R

Mr. Gaurav Mitra, learned counsel for the respondent in C.A.1886 of 2007 resumed his arguments from 12.30 a.m. to 12.50 p.m. Thereafter, Mr. Vijay Navare,

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learned counsel for the appellant in C.A. 1858 of 2007 made his submissions from 12.50 p.m. to 1.00 p.m. Thereafter, Mr. Ajay Majitha, learned counsel for the appellant in C.A. 1886 of 2007 made his submissions from 2.15 p.m. to 3.10 p.m. Thereafter, Mr. K.V. Vishwanathan, learned Senior Counsel for Respondent No.4 in C.A.1858 of 2007 made his submissions from 3.10 p.m. to 3.50 p.m. Again, Mr. Gaurav Mitra, learned counsel for the respondent in C.A.1886 of 2007 made his submission in reply from 3.50 p.m. till the rising of the court.

Hearing concluded.

Written submissions be filed by

Monday I.e. 22.03.2010.

Judgment reserved.

(O.P. Sharma)
Court Master

(M.S. Negi)
Court Master